NATIONAL COMPANY LAW TRIBUNAL MUMBAI BENCH, MUMBAI

C.P No. 1484/(MAH)/2017

CORAM:

Present:

SHRI M.K. SHRAWAT

MEMBER (J)

SHRI BHASKARA PANTULA MOHAN

MEMBER (J)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 21.12.2017

NAME OF THE PARTIES:

Substantia Capital Services LLP

V/s.

Neelkanth Realtors Pvt. Ltd.

SECTION OF THE COMPANIES ACT: I & BP Code 2016.

S. No.	NAME	DESIGNATION		SIGNATURE
l	Sunita	Songware	Advocale	Soawa
	Priyanko		per Operational unditor Advocate for corporate delitor	P.S. Dalad

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ORDER

C.P. No. 1484/I&BC/NCLT/MB/MAH/2017

- 1. The Learned Representative of both the sides are present.
- 2. Talks of Settlement are going on, therefore matter is adjourned to **15.01.2018**.

Sd/-

BHASKARA PANTULA MOHAN

Member (Judicial)

21.12.2017

Sd/-

M.K. SHRAWAT

Member (Judicial)